

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 121 OF 2015**

**Dated : 22<sup>nd</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Sasan Power Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal for R-14  
Mr. Rajiv Srivastava for R-3 to 6  
Mr. Bipin Gupta for R. 7 & 8  
Mr. Rahul Dhawan  
Mr. Shailabh Tiwari for R.11 & 12

**ORDER**

Counter is being filed today in the registry on behalf of Respondent Nos. 3 to 6. Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 14.03.2016 after serving copy on the other side.

List the matter on **18.04.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**